NOTIFICATION

The 31st December, 2019

No. LGL.111/2004/97.— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 26th December, 2019 is hereby published for general information.

ASSAM ACT NO. XX OF 2019

(Received the assent of the Governor on 26th December, 2019)

THE ASSAM CONTINGENCY FUND (AUGMENTATION OF CORPUS) ACT, 2019
AN

ACT

to augment the corpus of the Contingency Fund of the State of Assam.

Preamble

Whereas it is expedient to augment the corpus of the
Contingency Fund of the State of Assam;

It is hereby enacted in the Seventieth Year of the Republic of
India, as follows:-

Short title, extent and commencement

1. (1) This Act may be called the Assam Contingency Fund

(2) It extends to the whole of the State of Assam.

(3) It shall be deemed to have come into force on the 1st day of
April, 2019.

Further payment to the Contingency Fund

2. There shall be paid by the State Government into the Contingency
Fund of State of Assam a further sum of one hundred crores of
rupees out of the revenues of the State of Assam for the financial year

S. M. BUZAR BARUAH,
Commissioner & Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.